## 11

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 104/17, IA 189/17 in CP No.74/17	-	For hearing	241	Metmin Investments Holdings Ltd. Vs Rinac India Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

O Udagankan 12 J AvivoshiB

Patitions

AB

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 189/17 is taken up today. Memo along with documents are filed by the Counsel for Applicant in I.A 189/17. Counsel for opposite party requested time to offer comments if any. List it on 23/01/2018.

Member (T)

Member (J)